

DIVISION BENCH
COURT - II

O-251

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/314(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	OM PRAKASH AGARWAL VS VIDYA FINVEST LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Dharendra Nath Sharma, Adv.] for Respondent No. 2 & 4
Mr. Durgesh Kumar Jha, PCS

Mr. Dripto Majumdar, Advocate] for Respondent No.7 in CP/314(KB)/2023
Soumalya Ganguli, Advocate

ORDER

1. Learned Counsel for the parties present.
2. List this matter **on 01.05.2024 at 12:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**